

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 238 OF 2015
APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015 AND
APPEAL NO. 12 OF 2016

Dated: 23rd April, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

APPEAL NO. 238 OF 2015

In the matter of:

Gujarat Granito Manufacturers Association **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s): Ms. Sakie Jakharia

Counsel for the Respondent(s): Ms. Suparna Srivastava
Ms. Sanjna Dua for R-1

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2 & R-3

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

In the matter of:

Essar Power Gujarat Ltd. **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s): Mr. Hemant Singh
Mr. Lakshyajit Singh

Counsel for the Respondent(s): Ms. Suparna Srivastava
Ms. Sanjna Dua for R-1

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2 & R-3

APPEAL NO. 12 OF 2016

In the matter of:

Essar Oil Ltd. **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s): Mr. Hemant Singh
Mr. Lakshyajit Singh

Counsel for the Respondent(s): Ms. Suparna Srivastava
Ms. Sanjna Dua for R-1

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2 & R-3

ORDER

The learned counsel, Mr. Hemant Singh, appearing for the Appellants in Appeal Nos. 269 of 2015 and 12 of 2016, prays for four days time to enable him to take necessary instructions to make submissions.

Submission of the counsel for the Appellants in Appeal Nos. 269 of 2015 and 12 of 2016, as stated supra, is placed on record.

List this matter for further hearing on **29.04.2019**, as requested by the counsel for the Appellants in Appeal Nos. 269 of 2015 and 12 of 2016 and also agreed by the counsel appearing for the other parties.

(Ravindra Kumar Verma)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member